Conversion of Occupational Health Service into a Model Institute

5212. SHRI N. DENNIS: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Occupational Health Service in the Bharat Heavy Electrical Ltd. at Trichy is to be converted into a model Institute;

(b) if so, the details thereof;

(c) whether foreign financial assistance is procured for those schemes; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The Occupational Health Services in Bharat Heavy Electricals Ltd., Tiruchy are being expanded to serve as a 'Model Centre for Occupational Health Services in places of Employment'.

(b) In 1976, BHEL, Tiruchy started the Occupational Health Services with a view to ensuring good health of its workers, with particular reference to the work done by them. Within two years, the scheme showed encouraging results and spurred by this success, ILO recommended that BHEL should draw up a detailed project report to further intensify and extend the OHS. Subsequently, Government examined the project report prepared by BHEL and agreed to the setting up of a 'Model Centre for Occupational Health Services in places of Employment' at BHEL, Tiruchy.

(c) and (d). The expenditure on the Model Centre under reference shall be shared by Government of India (BHEL) and UNDP, on the following basis:

Government of India's contribution .. Rs. 10,245,000
UNDP contribution US $ 1,225,300

आन्तरिक सुरक्षा अनुरक्षण अधिनियम के अन्तर्गत नजरबन्द किये गये व्यक्तियों को पेन्शन

5213. आचार्य भगवान देव : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आन्तरिक सुरक्षा अनुरक्षण अधिनियम के अन्तर्गत नजरबन्द किये गये व्यक्तियों को पिछले वर्षों में स्वतन्त्रता सेनानियों को दी जाने वाली पेन्शन बन्द करके पन्शन दी गई है ;

(ख) यदि हा, ता ऐसे कितने व्यक्तियों को पेन्शन दी गई है और प्रत्येक व्यक्ति को कितनी पेन्शन दी गई है ; और

(ग) क्या सरकार का इन आन्तरिक सुरक्षा अनुरक्षण अधिनियम के नजरबन्दियों को पेन्शन जारी रखने का विचार है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगन्द्र मकवाणा) : (क) और (ख). जी नहीं, श्रीमान। भूतपूर्व मीसा नजरबन्दियों के आश्रितों को 1977 में अलग से बनायी गयी विशेष योजना के अन्तर्गत पेन्शन स्विीकृत की जा रही है। मीसा नजरबंदियों के आश्रितों के लिये पेंशन योजना 1977 के अन्तर्गत भूतपूर्व मीसा नजर बन्दियों के 56 आश्रितों को, प्रत्येक को, 200 रु. से 300 रु. प्रति माह तक की पेंशन स्वीकृत की गयी है।

(ग) मीसा नजरबंदियों के आश्रितों के लिये पेंशन योजना, 1977 को जारी रखने का प्रश्न विचराधीन है।

Cess from Salt

5214. SHRI DIGVIJAY SINH: Will the Minister of INDUSTRY be pleased to state:

(a) what has been the revenue of the Central Cess from Salt in the State of Gujarat in the last 10 years;

(b) how much of this amount has till now been spent for the benefit of the salt producers in the Gujarat State; and

(c) what has been planned to utilise fully this accumulated amount?

THE MINISTER OF STATE IN THE MINISTRY of INDUSTRY (SHRI CHARANJIT CHANANA): (a) Salt Cess collections from the State